

IN THE COURT OF SH. ANKUR JAIN
LD. ASJ (SFTC-01), THC, WEST DELHI

State Vs Shahzan Ali
FIR No. : 539/14
P.S.: Mundka
U/s : 376/326/452 IPC

28.07.2020

THROUGH CISCO WEB EX.

Present: Sh. Subhash Chauhan, Ld. Addl. PP for the State.
Ms. Aarti Pandey Ld. Counsel from DCW.
Sh. Rajan Bhatia and Sh. Raushan Kumar Bachchan, Ld.
Counsel for the accused Shehzan Ali from DLSA.
Ct. Krishan 1761 OD from PS. Mundka.

I.A. No. : 02/20


Reply on behalf of the IO filed. Copy is stated to have been received by the counsels appearing on behalf of the accused/applicant.

Ct. Krishan submits that yesterday instructions were given to the complainant to remain at her house so that Video Conferencing could be arranged but today she is not found. IO is directed to serve notice to the complainant as per Annexure A in terms of the practices directions of the Hon'ble Delhi High Court. The said notice shall be duly forwarded by



the SHO concerned. Naib Court should ensure compliance of this order.

Put up for further proceedings/arguments on **04.08.2020**.



(Ankur Jain)
ASJ, (SFTC-01), THC(West), Delhi
28.07.2020

IN THE COURT OF ANKUR JAIN
ADDITIONAL SESSIONS JUDGE: SFTC (WEST)-01: DELHI

State Vs Diwakar Sharma
FIR No. : 155/18
PS. : Hari Nagar
U/s : 376/506 IPC

THROUGH CISCO WEB EX

28.07.2020

Present: Sh. Subhash Chauhan, Ld. Addl. PP for the State
Sh. Vipin Mishra, Ld. Counsel for the accused/applicant.
Ms. Aarti Pandey Ld. Counsel from DCW.

I.A. No. : 06/20

Ms. Aarti Pandey, Ld. Counsel from DCW informs that the complainant is unable to join the proceedings as she was informed only in the morning.

The present bail application is accordingly adjourned to **30.07.2020** for arguments on bail application.


(Ankur Jain)
ASJ (SFTC-01) West
Delhi: 28.07.2020

IN THE COURT OF ANKUR JAIN
ADDITIONAL SESSIONS JUDGE: SFTC (WEST)-01: DELHI

State Vs Dinesh Malhotra & Ors.

FIR No. : 156/17

PS. : Paschim Vihar (East)

U/s : 376/506/364A IPC

THROUGH CISCO WEB EX

28.07.2020

Present: Sh. Subhash Chauhan, Ld. Addl. PP for the State
Sh. Anil Kumar Sharma and Sh. Apoorva Kumar Sharma, Ld.
Counsels for the accused/applicant Dinesh Malhotra.
Sh. R.D. Joshi, Ld. Counsel for accused/applicant Mahender
Singh.
Ms. Aarti Pandey Ld. Counsel from DCW.
Sh. Mithilesh Pandey, Ld. Counsel for the complainant along
with complainant.

Ld counsel for the complainant submits that regular bail
application of accused dinesh Malhotra is pending disposal.
Perusal of the file shows that Hon'ble Delhi High Court has
granted protection to the said accused till framing of charge.
The said application is disposed of with liberty to the
accused to move the application as and when the present
case is listed for arguments of charge.

I.A. No. 03/20

IO has filed the report stating that she needs some more
time to verify the documents which were supplied by the
complainant on 25.07.2020. IO is directed to complete the



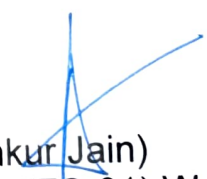
inquiry and file the report positively within 2 weeks from today. The said report shall be duly forwarded by the SHO of P.S. Paschim Vihar

Reply on behalf of accused Mahender Singh filed along with supporting documents. Copy is stated to have been received by the complainant through electronic mode.

Reply along with documents have been filed by the complainant through electronic mode. Copy is stated to have been received by Sh. R.D. Joshi, Ld. Counsel for accused Mahnder Singh.

Put up for arguments on the cancellation of bail application on 27.08.2020.

Longer date is given at the request of the counsel for the complainant.


(Ankur Jain)
ASJ (SFTC-01) West
Delhi: 28.07.2020

IN THE COURT OF ANKUR JAIN
ADDITIONAL SESSIONS JUDGE: SFTC (WEST)-01: DELHI

State Vs Surjeet Narula
FIR No. : 563/16
PS. : Hari Nagar
U/s : 376/354/506 IPC

THROUGH CISCO WEB EX

28.07.2020

Application taken up for hearing in terms of Circular No. 24-DHC/2020 dated 13.07.2020 of Hon'ble High Court of Delhi and No. 485/111099-11153/Misc./Gaz/DJWest/2020 dated 15.07.2020..

Present: Sh. Subhash Chauhan, Ld. Addl. PP for the State
Sh. Murari Tiwari, Ld. Counsel for the complainant along with father of the complainant.
Ms. Aarti Pandey Ld. Counsel from DCW.

I.A. No. : 02/20

Let notice of the application be issued to the accused persons for
04.09.2020.

(Ankur Jain)
ASJ (SFTC-01) West
Delhi: 28.07.2020

At 12.35

I.A. No. : 03/20

File taken up again as Ms Payal counsel for accused Gurmeet Singh and Inderjeet kaur along with accused has appeared through VC. The date in this matter has already been given. Issuance of formal notice to these two accused persons is dispensed with.

Put up on the date fixed i.e. **04.09.2020.**

(Ankur Jain)
ASJ (SFTC-01) West
Delhi: 28.07.2020

IN THE COURT OF ANKUR JAIN
ADDITIONAL SESSIONS JUDGE: SFTC (WEST)-01: DELHI

State Vs. Shyam Krishan Pal
FIR No.: 102/19
P.S. No. : Mayapuri
U/s : 376/354/354d/341/323/34 IPC

THROUGH CISCO WEB EX

28.07.2020

Present: Sh. Subhash Chauhan, Ld. Addl. PP for the State.
Sh. Shavej Khan, Ld. Counsel for the accused/applicant
Munna Lal.
Sh. Sanjay Thakur, Ld. Counsel for the accused/applicant
Shyam Krishan Pal.
Ms. Aarti Pandey Ld. Counsel from DCW.
Complainant in person.

I.A. No. 05/20 and 06/20

Report by the IO filed. Copy is stated to have been received
by the counsel for the accused.

Arguments on bail application heard. Put up for orders on

31.07.2020.


(Ankur Jain)
ASJ (SFTC-01) West
Delhi: 28.07.2020

IN THE COURT OF ANKUR JAIN
ADDITIONAL SESSIONS JUDGE: SFTC (WEST)-01: DELHI

SC No: 390/19
State Vs. Yogesh @ Ved Pal @ Vedu
FIR No. : 263/19
PS. : Mundka
U/s: 376(d)/328/506 IPC

THROUGH CISCO WEB EX.

28.07.2020

Application taken up for hearing in terms of Circular No. 24-DHC/2020 dated 13. 07.2020 of Hon'ble High Court of Delhi and No. 485/111099-11153/Misc./Gaz/DJWest/2020 dated 15.07.2020..

Present: Sh. Subhash Chauhan, Ld. Addl. PP for the State
Sh. Anil Bhardwaj, Ld. Counsel for the complainant.
Ms. Aarti Pandey Ld. Counsel from DCW.

I.A. No. : 03/20

An application has been filed seeking cancellation of bail granted to the accused Yogesh @ Ved Pal.

Let notice of the application be issued to the accused for **04.08.2020** as another case is also fixed for the said date.

(Ankur Jain)
ASJ (SFTC-01) West
Delhi: 28.07.2020